

(a) whether Department of Telecommunications has been requested to finalise the policy guidelines regarding the manufacture of Cellular Radio System;

(b) if so, whether the guidelines have been finalised; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) No, Sir. The policy guidelines in respect of manufacture of telecommunication equipment including Cellular Radio Mobile Systems are considered in the Telecom Commission.

(b) No, Sir.

(c) Does not arise.

Cellular Radio System Unit in Orissa

1386. SHRI LOKNATH CHOUDHURY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Orissa State Electronic Development Corporation has submitted an application for grant of letter of intent to set up an industrial unit to manufacture Cellular Radio System; and

(b) if so, the details thereof and action taken by the Union Government on this proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) M/s. Orissa State Electronics Development Corporation Limited had made an

application on 21.5.1986 for grant of an Industrial Licence for manufacture of 2 Nos. Cellular Radio Systems per annum in a factory to be located at Bhubaneswar in Puri District of Orissa. The proposal envisaged an investment of Rs. 235 lakhs in the project. The proposal was rejected along with 15 other applications pending policy decision regarding introduction of such services in the Telecommunication network in India.

Supply of Diesel for Agriculture Purposes

1387. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have assessed the adverse effect on Kharif and Rabi Crops as a result of reduction in the supply of diesel;

(b) if so, the details thereof;

(c) whether Government have decided to issue "diesel ration cards" to the consumers particularly for tractors and pump-sets used for agriculture purposes; and

(d) if so, the modalities of the scheme worked out in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) and (b). In view of the current oil crisis, certain restrictions were imposed on supply of diesel (HSD) to retail outlets throughout the country from October, 1990 by the Ministry of Petroleum and Chemicals. Since the restrictions on release of HSD coincided with the Kharif harvesting season and Rabi sowing season, instructions were issued to Oil Companies to meet the agricultural demand on priority, in consultation with State Governments. How-

ever, Rabi sowing and transportation of farm produce were affected in some States, though marginally.

(c) and (d). No, Sir. However, some States have introduced different measures in this regard in accordance with the local conditions and priorities. These include identification cards to farmers owning tractors and pumpsets, allocation slips to farmers for specific requirements etc.

Construction of Sub-Markets in Punjab

1388. SHRIKAMAL CHAUDHRY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have allocated any amount as Central Assistance to Punjab for constructing sub-markets during 1989-90 and 1990-91;

(b) if so, the details thereof and the number of sub-market buildings taken up for construction in Punjab, district-wise;

(c) the amount released for the building of such sub-markets, district-wise;

(d) the amount required for completing such sub-market buildings; and

(e) the time by which these buildings are likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) An amount of Rs. 2.50 lakh and Rs. 6.00 lakh was sanctioned as second instalment of central assistance for the development of 17 primary markets (sub-markets) during 1989-90 and 1990-91 respectively. Administrative approval has been accorded during 1990-91 for release of Rs. 24.00 lakh for the development of additional 6 sub-markets.

(b) and (c). The central assistance is provided for the construction of building and development of other infrastructural facilities in the sub-markets. Buildings in 17 sub-markets have been taken up for construction in Punjab during 1989-90 and 1990-91. The details regarding the number of sub-market buildings taken up for construction year-wise and district-wise is given below.